

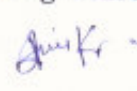

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No.35(ND)/2004

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 20.10.2016**

NAME OF THE COMPANY: Mr. Prem Kumar Rustogi v/s M/s Bharat Cold Storage Pvt. Ltd

SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1	Nasir Ahmad	PCS	} Respondent No.1	
2	Anil Kumar	PCS		
3	Deepak Kumar Singh (Holding Brief Shareholder Agreement)		1 Petitioner	

Order dated 20.10.2016

CP No.35(ND)/2004 : Mr. Prem Kumar Rustogi v/s M/s Bharat Cold storage Pvt. Ltd

It is brought to our notice that a petition for impleading parties filed in 2010 is pending. Registry is directed to put up that application before us for appropriate directions. List on 07.11.2016.

The matter shall be listed on 07.11.2016.


SH. V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 20.10.2016